

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 86 of 2014, I.A. Nos 156 & 163 of 2014,
Appeal Nos. 302, 26 & 49 of 2013,
Appeal No. 233 of 2013 & I.A. No. 318 of 2013 & Appeal No. 144 of 2014**

Dated : 21st August, 2014.

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

Appeal Nos. 86 of 2014 & IA Nos. 156 of 2014 & 163 of 2014

Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. K. Gopal Choudhary
Mr. A. Bhatnagar, Rep.

Counsel for the Respondent(s) : Mr. Nikhil Nayyar,
Mr. Dhananjay Baijal for R-1
Mr. S. Vallinayagam for R-5
Mr. M.G. Ramachandran &
Ms. Swagatika Sahoo for R-3 & R-4
Mr. Rohit Venkat, Adv. For EMCO

Appeal No. 302 of 2013

State Load Despatch Centre, Karnataka ... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Vishal Gupta for BMM
Ispat (R-2)

Mr. M.G. Ramachandran
Ms. Swagatika Sahoo for R-3 &
R-4
Mr. Avinash Menon

Appeal Nos. 26 of 2013 & 49 of 2013

State Load Despatch Centre, Karnataka ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Ms. Anushree

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-1

Appeal No. 233 of 2013 & I.A. 318 of 2013

Powergrid Corporation of India Ltd. & Ors. ... Appellant(s)

Versus

**Chhattisgarh State Electricity
Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-1

Appeal No. 102 of 2014

**Tamil Nadu Generation & Distribution
Corporation Ltd. Appellant(s)**

Versus

**Central Electricity Regulatory Commission
& Ors. Respondent(s)**

Counsel for the Appellant(s) :

Counsel for the Respondent(s) :

Mr. M.G. Ramachandran &
Ms. Swagatika Sahoo for R-3 &
R-4.

Appeal No. 144 of 2014 & IA 244 of 2014

**State Load Despatch Center, Karnataka
Versus**

....

Appellant(s)

**Central Electricity Regulatory Commission
& Ors.**

....

Respondent(s)

Counsel for the Appellant(s)

:

Mr. Anand K. Ganesan

Counsel for the Respondent(s)

:

Mr. Saurabh Mishra for R-1
Mr. Manu Seshadri for R-3.

ORDER

Mr. Manu Seshadri, learned counsel appearing for the respondent no.3 in Appeal No. 144 of 2014 undertakes to file Vakalatnama today and also seeks two weeks' time to file reply. He is permitted to do so by the next date of hearing i.e. 2nd September, 2014 after serving copy of the reply on the other sides.

Heard Mr. M.G. Ramachandran, learned counsel for the appellant in Appeal No. 233 of 2013.

Post the matter for further hearing on **2nd September, 2014.**

(Justice Surendra Kumar)
Judicial Member

rkt

(Rakesh Nath)
Technical Member